

(33)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Contempt Petition No.84/99 in  
Original Application No.776 of 1997

New Delhi, this the 29th day of March, 2000

HON'BLE MR.S.R. ADIGE, VICE CHAIRMAN(A)  
HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

- 1.R.D.S.O. Promotee Officers Association  
through General Secretary of Association  
address 23, Manak Bhawan, R.D.S.O. Manak Nagar,  
Lucknow-226011
  - 2.M.L.Uppal, Section Officer (Establishment)  
R.D.S.O., Manak Nagar,  
Lucknow-226011
- Petitioners

(Represented By: Sh.M.L.Uppal, Petitioner No.2)

Versus

- 1.Shri D.P.Tripathi, Secretary  
Railway Board,  
Rail Bhawan, New Delhi
  - 2.Shri V.K.Agarwal, Chairman  
Railway Board  
Rail Bhawan, New Delhi
- Respondents

(Represented By: Sh.Parvez, Deputy Director, Railway Board)

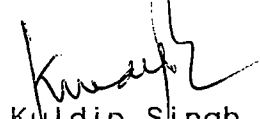
O R D E R (ORAL)

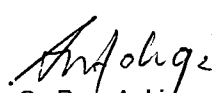
By Hon'ble Mr.S.R. Adige, Vice Chairman(A)

1. Shri Parvez has invited our attention to respondents' order dated 21.3.2000, in compliance of the Tribunal's order dated 6.3.98 in OA-776/97. Applicant acknowledges receipt of a copy of this order.

2. Shri Parvez is called upon to ensure that pursuant to the aforesaid order passed by respondents, payments are made to the applicants within two months from today.

3. With the above observations, C.P. is dismissed and notices discharged.

  
( Kuldip Singh )  
Member(J)

  
( S.R. Adige )  
Vice Chairman(A)

/Rakesh/